

(P)

OA No. 2157/90

25.10.1990.

Present: Shri B.N. Bhargava, counsel for the applicant.

Heard the learned counsel for the applicant. The learned counsel for the applicant seeks to withdraw the present application, which is allowed, with the liberty to file a fresh application, if so advised. A copy of this order be given ^{to} the learned counsel for the applicant, Dasti.

J.P.
(J.P. SHARMA)
MEMBER(J)

I.K.R.
(I.K. RASGOTRA)
MEMBER(A)